

ITEM NO.33

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Criminal) No. 104/2024

UDHAYANIDHI STALIN

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA & ORS.

Respondent(s)

(IA No. 47396/2024 - EXEMPTION FROM FILING O.T. and IA No. 47394/2024 - STAY APPLICATION)

Date : 01-04-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA  
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s)

Mr. Mukul Rohatgi, Sr. Adv. (N/P)  
Dr. Abhishek Manu Singhvi, Sr. Adv.  
Mr. P. Wilson, Sr. Adv.  
Mr. Atul Chitale, Sr. Adv.  
Mr. Purvish Jitendra Malkan, AOR  
Mr. Richardson Wilson, Adv.  
Ms. Dharita Purvish Malkan, Adv.  
Mr. Amit Bhandari, Adv.  
Mr. Alok Kumar, Adv.  
Mr. Kush Goel, Adv.  
Mr. Apoorv Malhotra, Adv.  
Mr. Lokesh Krishna, Adv.  
Mr. Pirtam Anand, Adv.  
Ms. Deepa Gorasia, Adv.

For Respondent(s)

Mr. Tushar Mehta, SG (N/P)  
Mr. Siddharth Dharmadhikari, Adv.  
Mr. Aaditya Aniruddha Pande, Adv./AOR  
Mr. Bharat Bagla, Adv.  
Mr. Sourav Singh, Adv.  
Mr. Aditya Krishna, Adv.  
Mrs. Preet S. Phanse, Adv.

Mr. Amit Sharma, AOR  
Mr. Jitendra Kumar Tripathi, Adv.  
Mr. Ravi Kumar, Adv.  
Mr. Santosh Kumar, Adv.

Mr. Shashank Gaurav, Adv.

Mr. Sridhar Potaraju, Sr. Adv.

Mr. Ritu Raj, Adv.

Ms. Tanya Shree, AOR

Mr. Aayush, Adv.

Mr. Rajat Srivastav, Adv.

Mr. Lalit Mohan, Adv.

Mr. Dama Seshadri Naidu, Sr. Adv.

Mr. P. Valliappan, Sr. Adv.

Mr. G. Balaji, AOR

Ms. Jyotika Malhotra, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Learned Senior Advocate appearing for the petitioner prays for and is granted three weeks' time to make amendment to the writ petition and also examine the legal issues.

Re-list in the week commencing 06.05.2024.

(DEEPAK GUGLANI)  
AR-cum-PS

(R.S. NARAYANAN)  
ASSISTANT REGISTRAR